

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

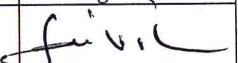
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.63/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.12/2012
NAME OF THE COMPANY	Sri Annapurna Bio-Protein Pvt. Ltd
NAME OF THE PETITIONER(S)	Vemuri Shyam Prasad & (2) Others
NAME OF THE RESPONDENT(S)	Sri Annapurna Bio-Protein Pvt. Ltd & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghunandan Rao G. Bhupesh	Sr. Adv Adv	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Arvindh Pandian Sr. Adv Mr. Sai Vihari	Dr	9010613925	

Enclosed Order Sheet

Heard Shri Raghunandan Rao, Learned Senior Counsel and Shri G. Bhupesh, Learned Counsel for the Petitioner and Shri P.H. Arvindh Pandian, Learned Senior Counsel alongwith Shri T.V.P. Sai Vihari, Learned Counsel for the Respondent.

At the request of both the counsels, post the case on 06.10.2017

  
Member (T)

  
Member (J)